

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 43 to 61/621A/2015
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.08.2016

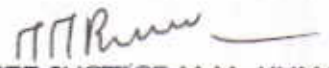
NAME OF THE COMPANY: M/s. Deccan Chronicle Holding Ltd. & ors.

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Deepnala Indora,	AD (Law)	SFIO	
2.	Lokesh Sukhwani,	Consultant (Law)	"	
3.	Jasmeet Singh,	C.G.S.C.	"	

Order

To come up with CP 3/2014 on 19.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

5th August, 2016
(P.K. Sud)